

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 682**  
TO BE ANSWERED ON 17.12.2018

**Draft India Cooling Action Plan (ICAP)**

682. SHRI MAHESH PODDAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the draft India Colling Action Plan (ICAP) provide for an approach towards design and construction of housing to enable cooling for the Economically Weaker Section (EWS) and Low Income Groups (LIGs), if so, the details of measures envisaged;
- (b) whether the ICAP provide for retrofitting guidelines for existing buildings, infrastructure and services, if so, guidelines developed therefor; and
- (c) whether the ICAP will be integrated with Green Rating for Integrated Habitat Assessment and the Pradhan Mantri Awas Yojana?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(DR. MAHESH SHARMA)**

(a) to (c): The overarching goal of India Cooling Action Plan (ICAP), presently at draft stage, is to provide sustainable cooling and thermal comfort for all, including Economically Weaker Section (EWS) and Low Income Groups (LIGs), while securing environmental and socio-economic benefits for the society. One of the priority areas identified by the draft ICAP, is support for targeted programmes to enable cooling for the economically weaker segment.

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